

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00075/2019

in

Original Application No. 180/00817/2017

Thursday, this the 24th day of September, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

1. N.Sathikumar, aged 59 years
 S/o.Narayanan, Sorting Assistant
 Head Record Office, RMS TV Division
 Thiruvananthapuram 695 001
 Residing at TC 29/578(1)
 Palkulangara, Thiruvananthapuram 695 024,
 Phone: 9400473576

2. V.Jayakumar, aged 61 years
 S/o.Velyudhan Pillai, Sorting Assistant, (Retd)
 Head Record Office, RMS "TV" Division
 Thiruvananthapuram, 695 001
 Residing at Aravind Bhavan, TC 4/125(5)
 Kowdiar PO
 Thiruvananthapuram 695 003
 Phone: 9400432091 **Petitioners**

(By Advocate : Mr. Shafik M.Abdulkhadir)

V e r s u s

1. Ms.Meera Handa, age: Not known
 Father's name: Not known to the petitioner
 Director General Posts
 Department of Posts, Ministry of Communications
 Sanchar Bhavan, New Delhi – 110 001

2. Mrs.Sarada Sampath, Age: Not known
 Father's Name: Not known to the petitioner

The Chief Postmaster General
 Kerala Circle
 Trivandrum 695 033

3. Mr.K.K.Devi, Age: Not known
 Father's name: Not known to the petitioner
 The Senior Superintendent of Railway Mail Service
 Trivandrum Division
 Trivandrum – 695 036 **Respondents**

(By Advocate : Mr.N.Anilkumar,SCGSC)

This application having been heard on 24.9.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, learned counsel for the petitioner submits that OP(CAT) No.315/2019 filed by the respondents before the Hon'ble High Court has been allowed and the CP(C) may be closed. He has filed M.A 180/532/2020 also praying for closing this CP(C). Hence CP(C) is closed. Notice, if any, stands discharged.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure P1 - True copy of the order dated 12.4.2019 of this Hon'ble Tribunal Original Application No.180/817/2017

Annexure P2 - True copy of the representation dated 10.5.2019 submitted before the 2nd respondent

Annexure M.A 1 - True copy of the order of Hon'ble High Court of Kerala dated 18.6.2020 in OP(CAT) 315/2019

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